COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 537 of 2016
in
APPEAL No. 251 of 2016

Dated: 10th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Bhakra-Beas Management Board (BBMB) …Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya
Counsel for the Respondent(s)	:	Mr. Sanjay Sen Mr. Sakesh Kumar for R-1 Mr. Anand K.Ganesan for R-2

ORDER

List the I.A. No. 537 of 2016 for hearing on ***28.11.2016***. In the meantime, interim order to continue.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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